

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1737
ANSWERED ON 06/08/2024

ALLOCATION TO HOME STATE IN INTER-STATE POWER GENERATION

1737. SHRI CHUNNILAL GARASIYA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is desirable to allocate fifteen per cent of the electricity generated in inter-State wind and solar power plants to the home State free of cost;
- (b) if so, whether the Central Government proposes to allocate fifteen per cent of the electricity generated in inter-State wind and solar power plants to the home State Rajasthan free of cost;
- (c) if so, by when; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (d) Allocating any quantum of Renewable Energy (RE) free of cost to the home state would make RE that much costlier and would adversely affect the growth of RE & India's commitment to have 500 GW non-fossil electric power capacity by 2030. The economy of the home State where RE plants are set up already gains by way of increased business, higher employment, and additional GST revenue. Hence, there is no proposal at present to allocate 15% of the electricity generated in the inter-state wind and solar power plants to the home state, including to Rajasthan, free of cost.
